

UTTAR PRADESH SHASAN
SANSKRITI ANUBHAG

The Governor is pleased to order the publication of the following English translation of Notification No. 1906/Char-2019

Dated, 31 Jan for general information.

NO. 1906 /Char- 2020

LUCKNOW: DATED: 31, January, 2020

NOTIFICATION

In exercise of the powers under sub-section (1) of the section 3 of the ancient monuments preservation Act, 1904 (Act No. VII of 1904), as re-enacted by section 3 of the U.P. Ancient and Historical Monuments and Archaeological sites and Remains Preservation Act, 1956. (U.P. Act No. VII of 1957), the Governor is pleased to propose to declare the ancient monuments described in the schedule below to be the protected monuments within the meaning the said Act.no. VII of 1904.

SCHEDULE

Sl. No	State	District	Tahsil and Village	Name of the Monument sites	Revenue Plots to be taken under protection	Aria in Acres/ Hectare	Boundries
1	2	3	4	5	6	7	8
1	Uttar Pradesh	Mathura	Tahsil- Chata Vill- Kotvan	Chhatri and sarowar	362	0.9260 H.	East- Govt. Polytechnic Kotvan and NH-2 West-Abadi, Kotvan. North-Road. South -Pakki Road Kotvan and Praymari School, Kotvan

2	Uttar Pradesh	Mathura	Tahsil- Chhata, Vill- Kotvan	Sitaram ka mahal	506mi 370 390	6.514 H. 0.8820 H. 0.4330 H.	East- Pakki road and Abadi West- Abadi Kotvan North,- Abadi Kotvan South -Pakki road and Abadi Kotvan
3	Uttar Pradesh	Hamirpur	Vill- Kariyari, Block- Sarila Tahsil- Sarila	Chandelamarh Kariyari	975	0.30 H	East- Gata no. 976 West- Gata no. 974 North,- Gata no. 976 South -Gata no. 976 and 977
4	Uttar Pradesh	Hamirpur	Vill- Khandeh Block and Tahsil- Moudah a	Temple of Khandeh 1- Shiva Temple 2- Ramjanki Temple	898 938	0.096 H. 0.100 H.	East- Chabutara, Gata no. 897 and Road West- Talab North,- Gata no. 896 South -Road and Abadi East- Pakki Road West- Sri Vida dev School North,- Road and Main Abadi South -U.P. Gramin Bank and Kalar Talab

Intimation

Objection, if any, to the issue of this notification may be sent in writing and shall be addressed to the Principal Secretary, Uttar Pradesh Shashan, Sanskriti Anubhag, Lucknow/ Director U.P. State Archaeology Department Kaiserbagh Lucknow or District Magistrate, Etawah and Furrakhabad with in one month from the date of the publicaion of this notification..

By order,

No. 1906 (1)/Char-2020 Dated

Copy forwarded to the following for information and necessary action:-

1. Director General, Archaeological Survey of India, Government of India, Janpath, New Delhi.
2. Director, Cultural Affairs, U.P. Lucknow.
3. Director, U.P. State Archaeology Department, Kaiserbagh, Lucknow with the request that objections, if any, against the issue of the above notification should be sent to the Principal Secretary, Uttar Pradesh Shasan, Sanskriti Anubhag, Babu Bhawan, Sachivalaya, Lucknow.
4. Divisional Commissioner, Agra / Banda.
5. District Magistrate, Mathura / Hamirpur with the request that the objection against this notification shall be forwarded to the Principal Secretary, Uttar Pradesh Shasan Sanskrit Anubhag, Babu Bhawan, Uttar Pradesh, Sachivalaya, Lucknow within the stipulated time.
6. Senior Superintendent of Police, Mathura / Hamirpur.
7. Superintendent, Publication and Stationary Diptt., U.P. Allahabad with request that the notification may please be published in forthcoming gazette.

By order,


(Shishir)

Special Secretary